

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

HYDERABAD

O.A.No.842 OF 1999.

DATE OF ORDER:12-7-1999.

BETWEEN:

Mohd.Ghouse.

....Applicant

a n d

The Executive Engineer (E),
HCEO-II, CPWD, Hyderabad-195.

...Respondent

COUNSEL FOR THE APPLICANT :: Mr.Kalyan Rao Joshi

COUNSEL FOR THE RESPONDENT :: Mr.K.Narahari

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.Kalyan Rao Joshi, learned Counsel
for the Applicant and Mr.K.Narahari, learned Standing
Counsel for the Respondents.



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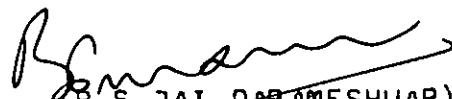



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2. This OA is filed praying for a direction to the respondent to grant higher pay scales for performing High speed left-cum-Escalator Operator with all consequential benefits.

3. The applicant has submitted a representation dated:19-2-1999, (Annexure.A-VIII, page.19 to the OA), addressed to the Superintendent Engineer(Electrical). But he is not a party in this OA. ^{The representation dated 19.2.99} This should be disposed of by the Executive Engineer(E), the respondent herein in accordance with the rules.

4. The OA is disposed of. No costs.


 (B.S. JAI PARAMESHWAR)
 MEMBER (JUDL)
 12/7/99


 (R. RANGARAJAN)
 MEMBER (ADMN)

DATED: this the 12th day of July, 1999

 Dictated to steno in the Open Court

Dr. H.
 13/7/99

 DSN

1st AND IIInd COURT.

COPY TO:-

- 1. HDHNS
- 2. HHRP M(A)
- 3. HBSOP M(D)
- 4. D.R. (A)
- 5. SPARE

TYPED BY
COMPALED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD;

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMN)

THE HON'BLE MR. R. RANGARAJAN ;
MEMBER (ADMN)

THE HON'BLE MR. D.S. JAI PARAMESHWAR ;
MEMBER (JUDL)

ORDER: Date. 12/7/99

ORDER / JUDGMENT

MA./RA./CP. NO

IN

DA. NO.

842/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

-DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

5 copies

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

20 JUL 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH